

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th November, 2024

In continuation of this Registry's notifications dated 10th June, 2024 and 21st October, 2024, Judicial Officers seeking permission for private foreign travel, requiring approval from the Hon'ble Chief Justice of the Gauhati High Court, must submit their applications at least **two months prior to the intended travel date** to ensure smooth processing and timely approvals.

Judicial Officers whose foreign travel applications do not require the approval of the Hon'ble Chief Justice of the Gauhati High Court, as specified in the notification dated 21st October 2024, will continue to follow procedural timelines as set by their respective approving authorities, with the only requirement being to intimate the Registrar General of Gauhati High Court, Principal Seat, about their foreign tour.

By Order

Sd/-Chatra Bhukhan Gogoi

REGISTRAR(VIGILANCE)

Memo No. No.HC.VII-166/11019/2024/A.

Dated 18.11.2024

Copy to:-

1. The Director, Judicial Academy, Assam, for information.
2. The L.R.-cum- Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information
3. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
4. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun
6. The Member Secretary/Deputy Secretary/Under Secretary, State Legal Services Authorities, Assam/Nagaland/Arunachal Pradesh/ Mizoram.
7. The District and Sessions Judge, _____
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati.
11. The Administrative Officer (J) (_____), Gauhati High Court,
Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati for uploading in the
Gauhati High Court website.
13. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/
Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
14. The Deputy Director, Printing & Stationery, Assam Govt. Press,
Bamunimaidan, Guwahati for publication of the Notification in the Assam
Gazette.


18/11/2024
REGISTRAR (VIGILANCE)